

and Low Income Groups (LIG). Under the Basic Services to the Urban Poor (BSUP) and Integrated Housing & Slum Development Programme (IHSDP) components of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM), the flagship programme of Government of India, being implemented by the Ministry of Housing & Urban Poverty Alleviation since 3.12.2005 with the aim of assisting the urban poor, especially slum dwellers with shelter and basic amenities, a total number of 15.26 Lakhs (mainly EWS) dwelling units have been sanctioned in the country; of these as per reports received from States/Union Territories, 3.17 Lakhs dwelling units have been completed and 4.79 Lakhs dwelling units are under progress.

Under-Pricing of 2G Spectrum Auction Rate

*271. SHRI M.P. ACHUTHAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that an Empowered Group of Ministers (EGoM) Committee would look into the pricing of 2G spectrum in view of the huge success of 3G spectrum auction;

(b) if so, the details thereof; and

(c) the details of Government's reaction and action taken on the under-pricing of the 2G spectrum sale and bringing loss to public exchequer?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI A. RAJA): (a) and (b) Telecom Regulatory Authority of India (TRAI) in its recommendations dated 11.05.2010 on "Spectrum Management and Licensing Framework" has *inter-alia* recommended that there should be one time charge for spectrum allotted beyond the contracted spectrum. However, the TRAI, on 18.05.2010, has informed the Government to await its further recommendations in the matter. After receiving full recommendations from TRAI, the matter will be considered by a Committee in Department of Telecommunications and then by the Telecom Commission. The contentious issues and major policy changes will be referred to Empowered Group of Ministers (EGoM) for final decision.

(c) 2G spectrum has been allotted to the United Access Service (UAS)/Cellular Mobile Telephone Service (CMTS) Licensees as per the Licensing conditions, subject to availability. Further Annual Spectrum Usage charges on percentage of Adjusted Gross Revenue (AGR) are levied. 2G spectrum has not been auctioned as per Policy of the Government and in accordance with the recommendations of TRAI, therefore, the question of under pricing or any loss to the public exchequer does not arise.

Nuclear deal with Canada

*272. SHRI KALRAJ MISHRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India has signed a landmark civil nuclear deal with Canada during Prime Minister's recent visit to Toronto;

(b) if so, the terms of the deal and the material and equipments to be supplied to India there under; and

(c) the undertaking given by India thereunder for uses and handling of such materials?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) Yes, Sir. India and Canada signed an Agreement for Co-operation in Peaceful Uses of Nuclear Energy in Toronto on 27 June 2010.

(b) The Agreement provides for cooperation in the peaceful uses of nuclear energy including in the areas of nuclear power generation, nuclear fuel cycle, waste management, safety, research and nuclear energy applications in agriculture, healthcare, industry and environment. It will facilitate supply of nuclear material, equipment and technology, exchange of scientific and technical information and joint research and cooperation projects in third countries.

(c) The material and equipment transferred under the bilateral Agreement will be for peaceful uses and subject to IAEA safeguards.

Ambitious Plans for construction of roads

*273. DR. T. SUBBARAMI REDDY: Will the PRIME MINISTER be pleased to state: